





IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 1731/2023

PONDICHERRY BASKETBALL ASSOCIATION,
THROUGH ITS SECRETARY,
MR.V. RAGOTHAMAN, SON OF
VENUGOPAL, AGED 67 YEARS,
RESIDING AT FIRST CROSS STREET, RAJIV
GANDHI NAGAR, BRINDAVANAM,
PONDICHERRY – 605013.PETITIONER

(Through: Mr.Mukul Rohatgi, Dr.Abhishek Manu Singhvi, Mr.Rajiv Nayar, Mr. Dayan Krishnan and Mr.Sandeep Sethi, Senior Advocates alongwith Mr. Rishi Agrawala, Mr. T. Mahendhran, Mr. Ankit Banati, Mr.Shravan Niranjan, Mr.Prabhav Bahuguna, Mr.B. Ragunatha Sethupathy, Mr.R. Ganesh Kanna and Mr.Sabari Balapandian, Advocates.)

Versus

UNION OF INDIA,
THROUGH ITS SECRETARY,
MINISTRY OF YOUTH AFFAIRS & SPORTS,
DEPARTMENT OF SPORTS,
SHASTRI BHAWAN,
NEW DELHI - 110001 RESPONDENT NO. 1

BASKETBALL FEDERATION OF INDIA,
THROUGH ITS PRESIDENT,
DR.K. GOVINDARAJ, MLC,
HAVING OFFICE AT NO.148, BARAKHAMBA
ROAD, B-1 LOWER GROUND FLOOR,
STATESMAN HOUSE, NEW DELHI –
110001 RESPONDENT NO. 2

SHRI MALLESHAPPA, FORMER DISTRICT JUDGE & RETURNING OFFICER, BASKETBALL FEDERATION OF INDIA



ELECTIONS,

NO.148, BARAKHAMBA ROAD, B-1, LOWER GROUND FLOOR, STATESMAN HOUSE, NEW DELHI – 110001.

.... RESPONDENT NO. 3

PROF (WG. CDR) P PRABHAKAR (VEETRAN) PRESIDENT IETE HAVING REGD. OFFICE AT 2, INSTITUTIONAL AREA, LODI ROAD, NEW DELHI- 110030 RESPONDENT NO. 4

(Through: Mr. Darpan Kumar and Mr. Rajat Jonathan Shaw,

Advocates for Respondent-2.

Mr. Rajesh Inamdar and Mr. Nizam Pasha, Advocate

for Respondent-3.)

+ W.P.(C) 1915/2023 & CM APPL. 7291/2023, CM APPL. 10029/2023, CM APPL. 10032/2023, CM APPL. 11305/2023

KULVINDER SINGH GILL 501A, GULMARG VELLY GULMOHAR, INDORE, MADHYA PRADESH, 452018.PETITIONER NO.1

NORMAN SWAROOP ISAAC H NO. 10-3-67, TEACHERS COLONY, EAST MARREDPALLY, SECUNDERABAD, HYDERABAD, ANDHRA PRADESH 500026.

.....PETITIONER NO. 2

RALIN DE SOUZA H NO. 559, UBBO-DANDO, BEHIND DEMPO HOUSE, TISWADI, SANTA CRUZ, GOA 403005.

.....PETITIONER NO. 3

T CHENGALRAYA NAIDU, NAIDU BUILDINGS, MITTU, CHITTOOR, ANDHRA PRADESH 517001.PETITIONER NO. 4

PRADIP KUMAR AUDDY 58, DHIREN DHAR SARANI, HIND CINIMA, BOWBAZAR, KOKATA, WEST BENGAL 700012.PETITIONER NO. 5

AEZAZ AHMED,



388/4, L BLOCK, HIG FLATS,
GREEN GARDENS, ANNA NAGAR EAST S.O.,
CHENNAI, TAMIL NADU 600102.
LALRINAWMA HNAMTE,
A-50, BIAL-II, NEAR PRESBYTERIAN CHURCH,
DAWRPUI VENGHTHAR,
AIZAWL MUNICIPAL COUNCIL,
AIZAWL, MIZORAM 796009.PETITIONER NO. 6

DONALD STEVEN WAHLANG
LUMBHALANG, HILLY COTTAGE,
NONGTHYMMAI LAWJYNRIEW,
EAST KHASI HILLS, NONGTHYMMAI,
MEGHALAYA 793014.PETITIONER NO. 7

PRAKASH P. SANDOU
NO. 15, GF-1, MUKESH PALACE,
THIRUVALLUVAR STREET, MUDALIARPET,
PUDUCHERRY 605004.PETITIONER NO. 8

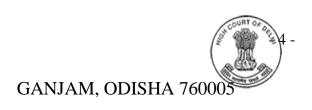
G. CHAKRAVARATHI,
26, RAMACHANDRAPURAM MANDALAM,
VINAYAKA TEMPLE STREET, BEHIND HP PETROL BUNK,
ANDHRA PRADESH 533255.PETITIONER NO. 9

SENTININGSANG LONGKUMER, H/NO-77, WARD-6, CHUMUKEDIMA, DIMAPUR, NAGALAND, 797103.PETITIONER NO. 10

T BRAJABIDHU SINGH LALAMBUNG MAHOKING TAKHELLAMBAM LEIKAI, IMPHAL MUNICIPAL COUNCIL, LAMPHELPAT, IMPHAL WEST, MANIPUR 795004.PETITIONER NO. 11

AADHAV ARJUNA
19 MAHARANI CHINNAMMAL ROAD,
VENUS COLONY, ALWARPET,
TEYNAMPET, CHENNAI
TAMIL NADU 600018.PETITIONER NO. 12

ASHOK KUMAR SAHU, NEAR GANESH TEMPLE, HILLPATNA, BRAHMAPUR SADAR,





SHAFIQAHMED SHAIKH, JAMMANSHAH PARK, OPPOSITE SANJARI RESIDENCY, 2 MUSLIM SOCIETY, AHMEDABAD, GUJARAT 380009

....PETITIONER NO. 14

(Through: Mr. Dayan Krishnan, Senior Advocate with Mr. Rishi Agrawala, Mr. T. Mahendhran and Mr. Ankit Banati, Advocates.)

Versus

BASKETBALL FEDERATION OF INDIA,
THROUGH ITS PRESIDENT,
DR. K. GOVINDARAJ, MLC,
HAVING ADDRESS AT:
148, BARAKHAMBA ROAD, B-1,
LOWER GROUND FLOOR, STATESMAN HOUSE,
NEW DELHI 110001 RESPONDENT NO. 1

UNION OF INDIA,
MINISTRY OF YOUTH AND SPORTS AFFAIRS
ROOM NO. 401, C-WING, SHASTRI BHAWAN,
NEW DELHI, DELHI 110001. RESPONDENT NO. 2

MR. MALLESHAPPA, RETURNING OFFICER,
BASKETBALL FEDERATION OF INDIA ELECTIONS,
HAVING ADDRESS AT:
148, BARAKHAMBA ROAD, B-1,
LOWER GROUND FLOOR, STATESMAN HOUSE,
NEW DELHI 110001 RESPONDENT NO. 3

MR. AJEET SINGH RATHORE,
HAVING ADDRESS AT:
RATHORE BHAWAN, NEAR VETINARY HOSPITAL,
DIDWANA, DISTT. NAGAUR,
RASTHAN 341303 RESPONDENT NO. 4

(Through: Mr.Jayant Mehta, Sr.Advocate along with Mr. Darpan Kumar and Mr. Rajat Jonathan Shaw and Ms.Ayushi Kumar, Advocates for R-1.



Mr.Amit Sibal and Mr. Devadatt Kamat, Senior Advocates along with Mr.Rajesh Inamdar, Mr.Nizam pasha, Advocate for R-3.

Ms. Amrita Sharma, Advocate for R-4.

Mr. Anirudh Bakhru, Mr. Ayush Puri and Mr. Umang Tyagi, Advocates for R-6.

Dr. Menaka Guruswamy, Senior Advocate along with Mr. Utkarsh Pratap and Ms. Mukta Helbe, Advocates for R-6 to 10 & 13.

Mr. Chetan Sharma, ASG and Mr. Anil Soni, CGSC with Mr. Dipesh, G.P. along with Mr. Devvrat Yadav and Mr. Prateek Rana, Advocates for UOI.)

+ <u>W.P.(C)</u> 1982/2023 & CM APPL. 7557/2023, CM APPL. 10031/2023, CM APPL. 11300/2023

Between: -

AADHAV ARJUNA
RESIDING AT:
19 MAHARANI CHINNAMMAL ROAD,
VENUS COLONY, ALWARPET,
TEYNAMPET, CHENNAI
TAMIL NADU 600018.PETITIONER NO. 1

ION

TAMIL NADU BASKETBALL ASSOCIATION THROUGH ITS PRESIDENT, MR. AADHAV ARJUNA 19 MAHARANI CHINNAMMAL ROAD, VENUS COLONY, ALWARPET, TEYNAMPET, CHENNAI TAMIL NADU 600018.I

.....PETITIONER NO. 2

AEZAZ AHMED, 388/4, L BLOCK, HIG FLATS, GREEN GARDENS, ANNA NAGAR EAST S.O., CHENNAI, TAMIL NADU 600102.PETITIONER NO. 3

MIZORAM BASKETBALL ASSOCIATION THROUGH ITS PRESIDENT, DR. LALRINAWMA HNAMTE A-50, BIAL-II, NEAR PRESBYTERIAN CHURCH, DAWRPUI VENGHTHAR, AIZAWL MUNICIPAL COUNCIL,





AIZAWL, MIZORAM 796009.PETITIONER NO. 4

LALRINAWMA HNAMTE,
A-50, BIAL-II, NEAR PRESBYTERIAN CHURCH,
DAWRPUI VENGHTHAR,
AIZAWL MUNICIPAL COUNCIL,
AIZAWL, MIZORAM 796009.PETITIONER NO.5

PONDICHERY BASKETBALL ASSOCIATION
THROUGH ITS SECRETARY,
MR. V. RAGOTHAMAN
NO. 15, GF-1, MUKESH PALACE,
THIRUVALLUVAR STREET, MUDALIARPET,
PUDUCHERRY 605004.PETITIONER NO. 6

PRAKASH P. SANDOU
NO. 15, GF-1, MUKESH PALACE,
THIRUVALLUVAR STREET, MUDALIARPET,
PUDUCHERRY 605004.PETITIONER NO. 7

ANDHRA PRADESH BASKETBALL ASSOCIATION
THROUGH ITS PRESIDENT
MR. T CHENGALRAYA NAIDU,
NAIDU BUILDINGS, MITTU, CHITTOOR,
ANDHRA PRADESH 517001.PETITIONER NO. 8

T CHENGALRAYA NAIDU,
NAIDU BUILDINGS, MITTU, CHITTOOR,
ANDHRA PRADESH 517001.PETITIONER NO. 9

G. CHAKRAVARATHI,
26, RAMACHANDRAPURAM MANDALAM,
VINAYAKA TEMPLE STREET, BEHIND HP PETROL BUNK,
ANDHRA PRADESH 533255.PETITIONER NO.10

NAGALAND BASKETBALL ASSOCIATION
THROUGH ITS SECRETARY,
MR. SENTININGSANG LONGKUMER,
H/NO-77, WARD-6,
CHUMUKEDIMA, DIMAPUR,
NAGALAND, 797103.PETITIONER NO.11

MR. SENTININGSANG LONGKUMER, H/NO-77, WARD-6,



CHUMUKEDIMA, DIMAPUR, NAGALAND, 797103.

.....PETITIONER NO.12

T BRAJABIDHU SINGH LALAMBUNG MAHOKING TAKHELLAMBAM LEIKAI, IMPHAL MUNICIPAL COUNCIL, LAMPHELPAT, IMPHAL WEST, MANIPUR 795004.PETITIONER NO.13

TELANGANA BASKETBALL ASSOCIATION THROUGH ITS GENERAL SECRETARY MR. NORMAN SWAROOP ISAAC H NO. 10-3-67, TEACHERS COLONY, EAST MARREDPALLY, SECUNDERABAD, HYDERABAD, ANDHRA PRADESH 500026.

.....PETITIONER NO. 14

MR. NORMAN SWAROOP ISAAC H NO. 10-3-67, TEACHERS COLONY, EAST MARREDPALLY, SECUNDERABAD, HYDERABAD, ANDHRA PRADESH 500026.

....PETITIONER NO. 15

MADHYA PRADESH BASKETBALL ASSOCIATION
THROUGH ITS PRESIDENT,
MR. KULVINDER SINGH GILL
501A, GULMARG VELLY GULMOHAR,
INDORE, MADHYA PRADESH, 452018.PETITIONER NO.16

MR. KULVINDER SINGH GILL 501A, GULMARG VELLY GULMOHAR, INDORE, MADHYA PRADESH, 452018.PETITIONER NO.17

MEGHALAYA BASKETBALL ASSOCIATION
THROUGH ITS SECRETARY
MR. DONALD STEVEN WAHLANG
LUMBHALANG, HILLY COTTAGE,
NONGTHYMMAI LAWJYNRIEW,
EAST KHASI HILLS, NONGTHYMMAI,
MEGHALAYA 793014.PETITIONER NO.18

DONALD STEVEN WAHLANG LUMBHALANG, HILLY COTTAGE, NONGTHYMMAI LAWJYNRIEW, EAST KHASI HILLS, NONGTHYMMAI,



MEGHALAYA 793014.

....PETITIONER NO.15

MR. RALIN DE SOUZA H NO. 559, UBBO-DANDO. BEHIND DEMPO HOUSE, TISWADI, SANTA CRUZ, GOA 403005.

....PETITIONER NO.20

PRADIP KUMAR AUDDY 58, DHIREN DHAR SARANI, HIND CINIMA, BOWBAZAR, KOKATA, WEST BENGAL 700012.PETITIONER NO.21

(Through: Dr. Abhishek Manu Singhvi, Mr. Dayan Krishnan, Senior Advocates along with Mr. Rishi Agrawala, Mr. T. Mahendhran and Mr. Ankit Banati, Advocates.)

Versus

BASKETBALL FEDERATION OF INDIA. THROUGH ITS PRESIDENT, DR. K. GOVINDARAJ, MLC. HAVING ADDRESS AT: 148, BARAKHAMBA ROAD, B-1, LOWER GROUND FLOOR, STATESMAN HOUSE, NEW DELHI 110001 RESPONDENT NO. 1

UNION OF INDIA. MINISTRY OF YOUTH AND SPORTS AFFAIRS ROOM NO. 401, C-WING, SHASTRI BHAWAN, NEW DELHI, DELHI 110001. RESPONDENT NO. 2

MR. MALLESHAPPA, RETURNING OFFICER, BASKETBALL FEDERATION OF INDIA ELECTIONS, HAVING ADDRESS AT: 148, BARAKHAMBA ROAD, B-1, LOWER GROUND FLOOR, STATESMAN HOUSE, **NEW DELHI 110001** RESPONDENT NO. 3

(Through: Mr.Jayant Mehta, Sr.Advocate along with Mr. Darpan Kumar and Mr. Rajat Jonathan Shaw and Ms. Ayushi *Kumar, Advocates for R-1.* Mr. Devadatt Kamat, Sr. Advocate with Mr. Nizam pasha, Advocate for R-3.



Dr.Meneka Guruswamy, Sr.Advocate along with Ms.Amrita Sharma, Mr.Utkarsh Pratap, Ms.Mukta Halbe and Mr.Lavkesh Bhambani, Advocates for R-4, 6-10 and 13.

Mr. Anirudh Bakhru, Mr. Ayush Puri and Mr. Umang Tyagi, Advocates for R-6.

Ms. Amrita Sharma, Advocate for R-5.

Mr. Chetan Sharma, ASG and Mr. Anil Soni, CGSC with Mr. Sahaj, G.P. along with Mr. Devvrat Yadav and Mr. Prateek Rana, Advocates for UOI.)

CORAM:

- 1. The present petitions have been disposed of *vide* a separate judgment dated 02.05.2023.
- 2. The Registry is directed to send a copy of the judgment dated 02.05.2023 to Hon'ble Mr. Justice P. Krishna Bhat, the former judge of the High Court of Karnataka, "Vasishta", 41, Near Ganesh Emerland, Judicial Layout, 3rd Phase, Hejjala, Bidadi, 562199, Karnataka, (Mobile No.9448289010) who is appointed as an Administrator of BFI through e-mail at *krishnabhat46@gmail.com*.

PURUSHAINDRA KUMAR KAURAV, J

MAY 02, 2023 *p'ma*